

**GOVERNMENT OF INDIA**

**DEPARTMENT OF SPACE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3273**

**TO BE ANSWERED ON WEDNESDAY, MARCH 23, 2022**

**REGULATION OF PROJECTS BY ISRO**

**3273. SHRI SUBBARAYAN K.:**

**Will the PRIME MINISTER be pleased to state:**

- (a) whether the Government subscribes to the view that Indian Space Research Organisation (ISRO) should be entrusted with the responsibility of regulation of the projects related to the nation's security and scientific significance;**
- (b) if so, the measures proposed to be taken by the Government in this regard; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &  
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

**(DR. JITENDRA SINGH):**

**(a), (b) & (c)**

**The vision of Indian Space Research Organisation (ISRO) is to harness space technology for national development, while pursuing space science research and planetary exploration. Government of India has created the Indian National Space Promotion and Authorization Centre (IN-SPACe) to regulate the space activities in the country.**

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